NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
СР	-	Await ROC	252(3)	Sanwa Tec Pvt. Ltd. Vs ROC
No.156/BB/201		Report	36 (57)	
7			*	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
<u></u>	Prya Taiswal.	<i>fetitionels</i>	Prigssimas
(Paya Jaiswal. (Adv. for Personer) (8+74544465). VHVK Law Patnees)		
(VHVK Law Patnees)		

Counsel for petitioner is present. Await report from ROC, Karnataka.

List it on 19.01.2017.

MEMBER (T)

MEMBER (J)